NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017. 01-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
-	291/16	Clarifiction	397/398	Gnyaneshwar swamy Vs.M.V Lakshmirama Media & Cables Networks Pvt.Ltd & 3 others

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER flasan . S. Hiremani

REPRESENTATION BY WHOM 998624697 (Petitioner Advocat Respondent) 5

ORDER

Shri Simhadutta, Counsel for Counsel for petitioner is present. Respondents R1 to R4 is present. He reported that, he has already filed vakalat for R1.

For hearing posted to 25/04/2017

Member (T)